

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):

Advocate for

Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal

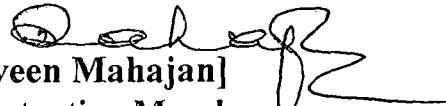
OA No.110/2015

Date of Order : 07.09.2016

Mr. J.K. Mishra, counsel for applicant.
Mr. Salil Trivedi, counsel for respondents.

Learned counsel for the applicant stated that the applicant is transferred to nearer place and therefore he wants to withdrawn the OA as the same has become infructuous.

In view of the above, the OA is dismissed as having become infructuous.


[Praveen Mahajan]
Administrative Member

Rss

12-8-91
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